

ITEM NO.11

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Civil Appeal No(s). 1851/2024

INDRA BHAN SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 15-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Saeed Qadri, Adv.
Mr. Saahil Gupta, Adv.
Ms. Udit Singh, AOR

For Respondent(s)

Mr. Shaurya Sahay, AOR
Mr. Shobhit Dwivedi, Adv.
Mr. Anuroop Chakravarti, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Being complete matter, process the same for listing before the
Hon'ble Court, as per rules.

PRADIP Y. LADEKAR
Registrar